HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 5830 /2023
Dated: 21/12/2023

- N O T I C E -

The following is the position of Honourable Vacation Judges during the ensuing Christmas Vacation - 2023.

THE HONOURABLE SHRI JUSTICE M. W. CHANDWANI
From 23/12/2023 To 27/12/2023

THE HON'BLE SHRI JUSTICE ABHAY J. MANTRI
From 28/12/2023 To 01/01/2024

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates by Their Lordships.

THE HONOURABLE SHRI JUSTICE M. W. CHANDWANI **Tuesday the 26th December 2023**

THE HON'BLE SHRI JUSTICE ABHAY J. MANTRI **Friday the 29th December 2023**

AT 11.00 a.m. To 01.00 p.m. in "A" CHAMBER.

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office.

The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

Name	Period
1) Shri P. D. Sakhare, C. S. to Hon'ble Shri Justice M. W. Chandwani, Plot No. 8, Geeta Society, Near Shiv Mandir, Behind Anant Nagar, Mahesh Nagar, Nagpur. Mobile No. 9881225225.	From 23/12/2023 to 27/12/2023
2) Shri S. B. Adulkar, C. S. to Hon'ble Shri Justice Abhay J. Mantri, Zenda Chowk, Mahal, Nagpur. Mobile No. 7796539724.	From 28/12/2023 to 01/01/2024

The addresses quoted above are for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Lordships directly, either personally or on Phone and the appointments with Their Lordships to attend Court business should be fixed only through the Vacation Court Sheristedar.**

Under Directions of the Hon'ble Lordships urgent Circulations for sitting of Hon'ble Court on 26/12/2023 will be considered on 22/12/20223 till 5.00 p.m. and Circulations for sitting of Hon'ble Court on 29/12/2023 will be considered from 27/12/2023 and 28/12/2023 till 4.00 p.m.

sd/-
Registrar
(Judicial)

21st December, 2023.

Endt. No. N- 5830/2023. Dated: 21/12/2023.

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
   and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
18) R.K.P.

sd/-
Registrar
(Judicial)